

Year	Quantity in tonnes	Value Rs. lakhs
1995-96	16,000	83.00
1996-97	16,000	110.00

(c) to (e) Three cases of pilferage by transporters in connivance with mine personnel were alleged in Govindpur area, Basuria Colliery and Godhur Colliery of BCCL in Bihar. Departmental as well as police action has been taken against the concerned persons.

(f) To check the pilferage of coal, Coal India Limited has taken various steps which include the following:

- (i) Collection of intelligence reports about illegal coal depots and illegal movement of coal and informing district authorities of the same for taking preventive action.
- (ii) Installation of check-posts at vulnerable points to check transport documents.
- (iii) Construction of watch towers and providing lighting arrangements around the coal stacking area, erection of barbed-wire/wall fencing around pit head depots, static security manning including deployment of armed guards during the night hours, escorting of loaded rakes upto railway weigh bridges by armed guards and joint patrolling with Railway protection Force in the long railway tracks which are prone to wagon looting.
- (iv) Sealing of illegal mining spots.
- (v) Close coordination with RPF and district police officials and carrying out surprise checks/raids.
- (vi) Stringent action against transport vehicles caught in the act of theft or pilferage.
- (vii) Monthly review meeting with district authorities for drawing out plan to eliminate the menace, carrying out surprise checks/raids in cooperation with the State Police at sensitive points and lodging of FIRs with the local police.
- (viii) Engagement of lady security guards for preventing women and children indulging in theft/pilferage of coal, strengthening of the security discipline by reassessing the requirement of security personnel, horizontal movement of executives with aptitude for security work and inducting qualified security personnel at junior, middle and senior levels.

In the Eastern Coalfields Limited road challans on security paper having water mark has been introduced.

For strengthening the security set up, training of existing security personnel, refresher training of CISF personnel and

basic training to new recruits in security discipline is carried out at periodic levels.

Setting up of New Industries

5488. SHRI PRABHU DAYAL KATHERIA:

SHRI ABHAYSINH S. BHONSLE:

SHRI MAHESH KANODIA:

SHRI HARIBHAI CHAUDHARY:

SHRI A. VENKATESH NAIK:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Union Government and State Governments have drawn up any special programme with regard to industrialisation and setting up of new industries in the country including in backward areas;

(b) if so, the details of proposals received from the State Governments, the number of industries set up so far and the number of persons employed therein during the last two years, State-wise; and

(c) the extent of financial assistance sought by the State Governments in this regard, State-wise?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT):
(a) Government of India has got a scheme of Growth Centres which is implemented by the State Governments for promoting industrialisation in the country. Apart from this, there is also a scheme of transport subsidy for backward areas. A new scheme of capital investment subsidy has also been notified on 1.6.98 for North-Eastern Region. A scheme of integrated infrastructural development (including technological backup services for small scale industries to facilitate location of industries in rural/backward areas and to promote linkages between agriculture and industry) has been formulated.

(b) A statement giving the Statewise details of industries proposed to be set up in various States and employment likely to be generated for the year 1996 and 1997 is enclosed.

(c) Depending upon the financial and physical progress in the implementation of the Growth Centres by the State Governments, Central assistance for these centres is released. Since the inception of the Transport Subsidy Scheme in July, 1971 till 31.3.98, transport subsidy amounting to approximately Rs. 361 crores has been released to various States/UTs. Since the inception of the Growth Centre Scheme the total amount of Central assistance released is Rs. 253.75 crores.

Statement

State-wise details of industrial entrepreneur memoranda filed and letters of intent issued and proposed number of employment for the years 1996 and 1997.

Names of State/ UTs	Industrial Entrepreneurs Memoranda				Letters of Intent			
	1996		1997		1996		1997	
	Numbers Filed	Proposed Employ- ment No.	Numbers filed	Proposed Employ- ment No.	Numbers issued	Proposed Employ- ment No.	Numbers issued	Proposed Employ- ment No.
1	2	3	4	5	6	7	8	9
Andhra Pradesh	403	50295	264	39283	50	10322	41	9152
Assam	6	888	13	1880	2	150	—	—
Bihar	44	7307	29	3713	11	7762	9	3063
Gujarat	694	100780	461	48078	31	6489	23	4814
Haryana	326	45968	242	27926	19	5342	14	8629
Himachal Pradesh	42	7431	32	4369	3	718	4	1300
Jammu & Kashmir	7	5358	10	1595	1	200	1	740
Karnataka	160	37827	138	20978	56	25826	21	10522
Kerala	80	12998	33	7545	7	1167	5	3978
Madhya Pradesh	261	41550	188	23697	13	5274	17	4542
Maharashtra	736	95555	513	75756	59	31651	29	8597
Meghalaya	6	512	2	167	—	—	—	—
Nagaland	1	240	1	220	—	—	—	—
Orissa	27	7272	36	17012	5	3934	13	4840
Punjab	187	39488	189	35105	35	15520	19	4633
Rajasthan	233	35721	211	42643	9	1248	6	280
Tamil Nadu	530	62335	377	61872	99	21455	74	14182
Tripura	1	2	—	—	—	—	—	—
Uttar Pradesh	520	81698	403	51723	90	34283	35	14220
West Bengal	232	30157	221	21735	18	6350	7	2203
Arunachal Pradesh	—	—	1	149	—	—	—	—
Andaman & Nicobar	4	390	—	—	—	—	—	—
Chandigarh	9	810	1	290	—	—	—	—
Dadra & Nagar Haveli	127	14249	271	18182	3	810	3	347
Delhi	3	26	7	743	2	130	—	—

1	2	3	4	5	6	7	8	9
Goa	54	5616	45	3589	2	94	—	—
Pondicherry	55	5866	66	5322	6	1502	—	—
Daman & Diu	77	5676	119	8053	2	632	—	—
Total	4825	696015	3873	521625	522	180858	321	96042

[Translation]

- Research to Find out Coal Reserves**
5489. SHRI SHIVRAJ SINGH CHOUHAN:
SHRI RAMESHWAR PATIDAR:
Will the Minister of COAL be pleased to state:
- (a) the details of the researches conducted during the last three years to find out the coal reserves;
- (b) whether any feasibility study has been conducted to start the coal mining projects;
- (c) If so, whether any report has been prepared in this regard;
- (d) If so, the details thereof; and
- (e) the steps taken by the Government to implement this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY): (a) The exploration carried out during the last three years in Raniganj Coalfields of West Bengal and Bihar, East Bokaro, South Karanpura, Auranga and Rajmahal coalfields of Bihar, Talcher and Ib Valley coalfields of Orissa, Mand-Raigarh, Hasdeo Arand, Korba, Sohagpur, Ramkola-Tatapani and Singarauli main basin of Madhya Pradesh, Wardha Valley in Maharashtra and Godavari Valley in Andhra Pradesh has established 1580 Million Tonnes, 2700 Million Tonnes and 1922 Million Tonnes of additional reserves of coal during 1997, 1996 and 1995 respectively.

(b) After getting the Geological report of regional exploration from GSI, Central Mine Planning and Design Institute Ltd. (CMPDI) identifies potential blocks for detailed exploration by drilling at closer intervals to prove coal reserves for preparation of project reports. It normally takes about four to five years time to complete detailed exploration in a block based on which project reports are prepared for investment decision considering coal demand in the area and techno-economic feasibility to start mining projects.

(c) to (e) The number of project reports prepared by CMPDIL during 1995-96 to 1997-98 are as under:

	1995-96	1996-97	1997-98
BCCL	10	7	4
CCL	4	4	5
ECL	7	10	3
NCL	5	2	2
SECL	7	8	4
WCL	6	5	6
Total	39	36	24

Out of 99 project reports, 34 have been sanctioned which are at different stages of implementation.

[English]

Import of Polyurethene

5490. SHRI GINGEE N. RAMACHANDRAN:

SHRI VAIKO:

Will the Minister of COMMERCE be pleased to state:

- (a) whether India is importing polyurethene;
- (b) if so, whether the Government are aware that polyurethene is poisonous;
- (c) if so, the reasons for importing this poisonous material which is hazardous to our environment;
- (d) whether the Government propose to discontinue the import of polyurethene; and
- (e) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) Yes, Sir. Under the current EXIM policy, Polyurethene is freely importable.

(b) As per the comments received from the Dept. of Chemicals & Petrochemicals, polyurethene is versatile materials which are used in making mattresses, autoseats, shoe soles, thermowares and used as insulating material in a refrigerator. It is also used in many other applications. The Dept. of Chemicals and Petrochemicals have also advised that as per technical information available with them Flexible polyurethene foam is non-poisonous.